

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF**  
**GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1	Name of Corporate Debtor	Green Valley Energy Ventures Private Limited
2	Date of Incorporation of Corporate Debtor	11.01.2010
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor	U13100WB2010PTC140900
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	19A/B, Muktaram Babu Street, 3 <sup>rd</sup> Floor, Kolkata, West Bengal, 700007
6	Insolvency commencement date in respect of Corporate Debtor	25.01.2024 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 203/KB/2022 dated 25.01.2024, order received by IRP via e-mail from NCLT on 27.01.2024)
7	Estimated date of closure of insolvency resolution process	22.07.2024 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the Insolvency Professional acting as interim resolution professional	<b>Name:</b> Niraj Agrawal <b>Registration No. :</b> IBBI/IPA-001/IP-P00130/2017-2018/10272
9	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> Matrix Tower, DN-24, 4 <sup>th</sup> Floor, Room No. 407, Sector V, Salt Lake, Kolkata - 700091 <b>Registered Email id:</b> niraj@execonservices.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Correspondence Address:</b> Matrix Tower, DN-24, 4 <sup>th</sup> Floor, Room No. 407, Sector V, Salt Lake, Kolkata - 700091 <b>Email id:</b> greenvalley.cirp@gmail.com
11	Last date for submission of claims	10.02.2024 #
12	Class of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information with IRP
14	a) Relevant Forms and b) Details of Authorised Representatives are available at :	(a) <b>Web Link :</b> <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **Green Valley Energy Ventures Private Limited** on 25<sup>th</sup> January 2024.

*Niraj Agrawal*



The creditors of **Green Valley Energy Ventures Private Limited** are hereby called upon to submit their claims with proof on or before **10<sup>th</sup> February 2024** to the interim resolution professional at the address mentioned against entry No. 10.

# IRP received the NCLT order on 27.01.2024. Accordingly, time for submission of claims has been considered as 14 days from 27.01.2024.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date : 29.01.2024  
Place : Kolkata



Niraj Agrawal  
Interim Resolution Professional  
of M/s Green Valley Energy Ventures Private Limited  
IP Regn. No. IBBI/IPA-001/IP-P00130/2017-2018/10272  
AFA No. No: AA1/10272/02/191124/106361  
AFA Registration valid till 19.11.2024



15

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] FOR THE ATTENTION OF THE CREDITORS OF GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1	Name of Corporate Debtor <b>Green Valley Energy Ventures Private Limited</b>
2	Date of Incorporation of Corporate Debtor 11.01.2010
3	Authority under which Corporate Debtor is Incorporated / Registered Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor U13100WB2010PTC140900
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor 19A/B, Muktaram Babu Street, 3rd Floor, Kolkata, West Bengal, 700007
6	Insolvency commencement date in respect of Corporate Debtor 25.01.2024 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 203/KB/2022 dated 25.01.2024, order received by IRP via e-mail from NCLT on 27.01.2024)
7	Estimated date of closure of insolvency resolution process 22.07.2024 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the Insolvency Professional acting as interim resolution professional <b>Name: Niraj Agrawal Registration No.: IBBI/IPA-001/IP-P00130/2017-2018/10272</b>
9	Address and e-mail of the interim resolution professional, as registered with the Board <b>Registered Address: Matrix Tower, DN-24, 4th Floor, Room No. 407, Sector V, Salt Lake, Kolkata-700091 Registered Email id: niraj@execonservices.com</b>
10	Address and e-mail to be used for correspondence with the interim resolution professional <b>Correspondence Address: Matrix Tower, DN-24, 4th Floor, Room No. 407, Sector V, Salt Lake, Kolkata-700091 Email id: greenvalley.cirp@gmail.com</b>
11	Last date for submission of claims 10.02.2024 #
12	Class of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Not applicable as per information with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not applicable as per information with IRP
14	a) Relevant Forms and b) Details of Authorised Representatives are available at: (a) Web Link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **Green Valley Energy Ventures Private Limited** on **25th January 2024**.  
The creditors of **Green Valley Energy Ventures Private Limited** are hereby called upon to submit their claims with proof on or before **10th February 2024** to the interim resolution professional at the address mentioned against entry No. 10.  
# IRP received the NCLT order on 27.01.2024. Accordingly, time for submission of claims has been considered as 14 days from 27.01.2024.  
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.  
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.  
**Submission of false or misleading proofs of claim shall attract penalties.**

Niraj Agrawal  
Interim Resolution Professional  
of M/s Green Valley Energy Ventures Private Limited  
IP Regn. No.: IBBI/IPA-001/IP-P00130/2017-2018/10272  
AFA No. No: AA1/10272/02/191124/106361  
AFA Registration valid till 19.11.2024

Date : 29.01.2024  
Place : Kolkata



*Niraj Agrawal*



# একদিন

এগিয়ে চলার সঙ্গী

একদিন  
Website : www.ekdinnews.com  
http://youtub.com/dailyekdin24  
Epaper : ekdin-epaper.com

8

কলকাতা বইমেলার চারযুগ: স্মৃতির পথ পেরিয়ে

বিজেপি নেতার বিরুদ্ধে ধর্ষণ ও আত্মহত্যা প্ররোচনার অভিযোগ

৬

কলকাতা ২৯ জানুয়ারি ২০২৪ ১৪ মাঘ ১৪৩০ সোমবার সপ্তদশ বর্ষ ২২৭ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata, 29.1.2024, Vol.17, Issue No. 227, 8 Pages, Price 3.00

EKDIN, KOLKATA, 29 JANUARY 2024, PAGE 5

কলকাতা, ২৯ জানুয়ারি ২০২৪

**ফর্ম এ**  
**সাধারণ ঘোষণা**  
(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া  
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)  
**গ্রিন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড**  
**বিনিয়োগকারীগণের অবগতির জন্য**

সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	গ্রিন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	১১.০১.২০১০
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডি/সিটি নং	U13100WB2010PTC140900
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	১৯এ/বি, মুক্তারাম বাবু স্ট্রিট, ৪র্থ তল, কলকাতা পশ্চিমবঙ্গ, ৭০০০০৭
৬. কর্পোরেট ডেটরের ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ	২৫.০১.২০২৪ (এনসিএলটি, কলকাতা আদেশ অনুযায়ী, সি.পি.(আই.বি) নং ২০৩/কেবি/২০২২ তারিখ ২৫.০১.২০২৪, এনসিএলটি থেকে ২৭.০১.২০২৪ তারিখে আইআরপি দ্বারা অর্ডার গৃহীত ইমেল মারফত)
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২২.০৭.২০২৪ (ইনসলভেন্সি শুরু তারিখ থেকে ১৮০ দিন)
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম, রেজিস্ট্রেশন নম্বর	নাম : নীরজ আগরওয়াল রেজিস্ট্রেশন নং - IBBI/IPA-001/IP-P00130/2017-2018/10272
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	রেজিস্টার্ড অফিস : ম্যাট্রিক্স টাওয়ার, ডিএন-২৪, ৫ম তল, রুম নং ৪০৭, সেক্টর ৫, সল্টলেক, কলকাতা - ৭০০০৯১ রেজিস্টার্ড ইমেল আইডি : niraj@execonservices.com
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	যোগাযোগের ঠিকানা : ম্যাট্রিক্স টাওয়ার, ডিএন-২৪, ৫ম তল, রুম নং ৪০৭, সেক্টর ৫, সল্টলেক, কলকাতা - ৭০০০৯১ ইমেল আইডি : greenvalley.cirp@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	১০.০২.২০২৪
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্ভুক্তকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	আইআরপি-র তথ্য অনুযায়ী প্রযোজ্য নয়
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	আইআরপি-র তথ্য অনুযায়ী প্রযোজ্য নয়
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	(ক) Web link: <a href="https://www.ibbi.gov.in/en/home/downloads">https://www.ibbi.gov.in/en/home/downloads</a> (খ) সংশ্লিষ্ট ঠিকানা - প্রযোজ্য নয়

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি অ্যান্ড ট্রাইব্যুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে গ্রিন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ ২৫ জানুয়ারি ২০২৪।  
গ্রিন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১০ ফেব্রুয়ারি ২০২৪ তারিখে অন্তর্ভুক্তকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।  
আইআরপি এনসিএলটি-র অর্ডার ২৭.০১.২০২৪ তারিখে গৃহীত। যথাক্রমে, ২৭.০১.২০২৪ তারিখ থেকে ১৪ দিনের মধ্যে দাবি জমা দেবার জন্য সময় পাওয়া যাবে।  
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতন মাধ্যমে দাখিল করতে পারেন।  
ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যে সকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুরূপে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।  
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

নীরজ আগরওয়াল  
অন্তর্ভুক্তকালীন প্রস্তাব পেশাদার  
মেসার্স গ্রিন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড  
আইপি রেজি নং IBBI/IPA-001/IP-P00130/2017-2018/10272  
এএফএ নং AA1/10272/02/191124/106361  
এএফএ রেজিস্ট্রেশন বৈধ ১৯.১১.২০২৪ পর্যন্ত

তারিখ : ২৯.০১.২০২৪  
স্থান : কলকাতা

